

(b) The names are:

(i) Smt. Kumud Sharan, Principal, Bankipur Balika Uchha Vidyalaya, Patna.

(ii) Shri Adinath Mishra, Principal, Govt. Higher Secondary School, Gardanibagh, Patna.

(iii) Dr. Loknath Mishra, Headmaster, Choudhary Kedarnath Uchha Vidyalaya, Sindhwara, Darbhanga.

#### Departmental Action Against Exhibition Officer, Railway Board

4052. SHRI HIRALAL R. PARMAR: Will the Minister of RAILWAYS be pleased to state:

(a) particulars of the officials along with the Exhibition Officer of Railway Board against whom departmental action was recommended by the Central Vigilance Commission in 'cheating case';

(b) officials against whom major penalty proceedings were recommended;

(c) when was the advice from the Central Vigilance Commission received and what action has been taken to finalise the case quickly; and

(d) the reasons for the delay in finalising the case?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) and (b). The Central Vigilance Commission recommended (i) initiation of proceedings as for a major penalty against the Exhibition Officer-cum-Business Manager, Railway Boards (ii) a simple written warning to the former Dy Director, Railway Board and (iii) action as deemed fit against five other officers of the Railway Board to be taken by the Railway Ministry on their own.

The Railway Ministry accepted the advice of the Central Vigilance Commission, Regarding item (i), departmental proceedings are already in progress against the Exhibition Officer-cum-Business Manager, Railway Board. Regarding item (ii), the officer concerned has already been administered a warning to be more careful in future. Regarding item (iii), the Railway Ministry have decided that a view in their cases be taken only on completion of the departmental proceedings initiated against the Exhibition Officer-cum-Business Manager, Railway Board.

(c) The final advice of the Central Vigilance Commission is dated 20th February, 1982 and received in this Ministry on 24th February, 1982.

(d) There has been no delay in implementing the Central Vigilance Commission's advice as accepted by the Railway Ministry.

#### Conversion of Manmad Aurangabad

4053. SHRI UTTAM RATHOD: Will the Minister of RAILWAYS be pleased to state:

(a) is it a fact that the conversion of meter gauge to broad gauge of the Manmad—Aurangabad section on South Central Railway has been undertaken;

(b) what is the estimated cost of this project;

(c) what is the total expenditure incurred so far; and

(d) when this project is likely to be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) Yes.

(b) Rs. 13 crores.

(c) Rs. 1.82 crores upto 31-3-1982.